

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

Company Appeal (AT) No. 120 of 2020

IN THE MATTER OF:

S. Subramanian

...Appellant

Versus

The registrar of Companies, Chennai

...Respondent

Present: -

For Appellant: Mr. Sadeep Kumar, Advocate

For Respondent: Mr. P.S. Singh (RoC, Chennai).

O R D E R
(Virtual Mode)

01.02.2021 By way of last chance, two weeks' time is granted to file Additional Affidavit on behalf of Respondent after serving copy to Learned Counsel for the Appellant. Learned Counsel for the Appellant may file Rejoinder within one week thereafter.

Learned counsel for the Appellant submits that he has filed Written Submissions, which is taken on record.

List the Appeal 'For Admission (After Notice) on **3rd March, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)